

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

**Dis. No. 2211, Dt.05.12.2023**

District :: Mulugu

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| Smt. P.V.P.Lalitha Siva Jyothi, Prl. District Judge, Mulugu    |
| Smt. T. Madhavi, Senior Civil Judge, Mulugu                    |
| Sri Kondi Ravinder, Advocate, District Bar Association, Mulugu |
| Sri S. Ramesh, District System Administrator (DSA), Mulugu     |